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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 64/2017 with C.P. No. 50/241/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017**

Name of the Company: **Ajay Patel & Ors.**
V/s.
Multimode Enterprise Pvt. Ltd. & Ors

Section of the Companies Act: **Section 241 of the Companies Act, 2013**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Aditya Bihani with Anuj K. Trivedi	Advocate	Respondent No. 1, 2, 4, 5 & 10	<i>Aditya B.</i>
2.	Vinay Bairagra	Advocate	Resp. No. 6 & 9	<i>Vinay</i>
3.	Tanaya Shah	Advocate	Petitioner	<i>Tanaya Shah</i>

ORDER

Learned Advocate Ms. Tanaya Shah present for Petitioner. Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Respondents No. 1, 2, 4, 5 and 10. Learned Advocate Mr. Vinay Bairagra present for Respondent No. 6 and 9. None present for Respondent No. 11.

At request of both sides.

List the matter on 08.12.2017.

Manorama Kumari
**MANORAMA KUMARI
MEMBER JUDICIAL**

Bikki Raveendra Babu
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 3rd day of November, 2017.